

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**ORIGINAL APPLICATION NO. 104/2022 (SZ)**

**IN THE MATTER OF:**

Girish NP

...APPLICANT

Versus

State of Karnataka and Others

...RESPONDENTS

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**Filed by**



**Darpan KM**  
**Advocate for Respondent No. 6**  
**Lower Ground Floor, K-6**  
**Lajpat Nagar - III**  
**New Delhi - 110 024**  
**darpan.advocate@gmail.com | +91 9899125060**

**Date: 11.01.2023**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 104/2022 (SZ)**

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**FURTHER REPORT ON BEHALF OF THE DEPUTY  
COMMISSIONER, BANGALORE RURAL DISTRICT,  
KARNATAKA (RESPONDENT NO. 6)**

**MOST RESPECTFULLY SHOWETH:**

1. That the present matter pertains to the alleged pollution and encroachment in Nagarakere lake and Cikkatumakuru Lake (MajaraHosalli Lake), both situated in Bangalore Rural District.
2. That a spot inspection of the said lakes was carried out by the answering Respondent and a report dated 29.11.2022 was filed bringing out the findings of the said inspection. The said report also contained remedial measures to be carried out for the rejuvenation and rehabilitation of the lakes.
3. It is further submitted that Respondent No. 7 herein,



CMC Doddaballapur had filed a report, which contained a reference to the work of shifting the UGD Network in the Nagarkere Lake, an action plan with respect to which was annexed as Annexure R1 of the CMC's Report.

4. On account of the timelines of the action plan of the said works mentioned in Respondent No. 7's report not being specified, this Hon'ble Tribunal vide order dated 01.12.2022 directed the answering Respondent No. 6 to in turn file a report containing timelines of the said work of shifting of UGD Network. The following was directed in this regard:

*"9... Hence, the 6th respondent is directed to file a report in English setting out the action plans referred to in the Annexure R1 with the specific timeline to commence and complete, estimate of which should not exceed 6(six) months."*

5. The present report is being filed in compliance to the above direction of the Hon'ble Tribunal. It is submitted that the work for Shifting of UGD sewer network from Nagarakere lake and the Action Plan regarding the same was approved by the Government of Karnataka vide order dated 16.05.2022, having Oder No. UDD 75 IST 2022, Bangalore, under the Amrutha Nagarothana



(Municipality) Scheme, Phase 4.

6. The following timelines are submitted with respect to the above:

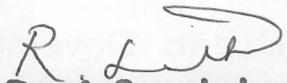
<b>S. No</b>	<b>Action</b>	<b>Estimated Time line in days</b>
01	To finalise the Bidder including Tender Process <ul style="list-style-type: none"> <li>- Technical Sanction and DTS Approval – <b>10 Days</b></li> <li>- Tender Period and Evaluation of bids and Bid approval of Successful bidder – <b>30 Days</b></li> </ul>	<b>40 Days</b> (20.02.2023)
02	Letter of Intent and issuing Work order to successful bidder after Tender Process	<b>10 Days</b>
03	To commence and Complete the work in site	<b>120 Days</b> (30.06.2023)
	<b>TOTAL</b>	<b>170 Days</b>

7. It is submitted that the Executive Engineer, District Urban Development Cell has submitted a letter dated 10.01.2023 containing the above timelines for the completion of the said work. True Copy of the letter dated 10.01.2023 sent by the Executive Engineer, District Urban Development Cell is annexed herewith as **Annexure R-1.**

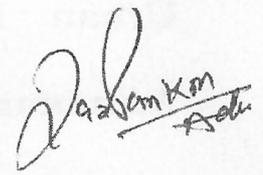
8. It is further submitted that the Project Director, District Urban Development Cell, Bangalore Rural District has

also swore an affidavit with respect to the above timeline for the said work to be carried out. True Copy of Affidavit dated 11.01.2023 sworn by the Project Director, District Urban Cell, Bangalore Rural District is annexed herewith as **Annexure R-2**.

9. It is hence submitted that an endeavour will be made by the authorities concerned to carry out at the above works at the earliest, barring any unforeseen delays. With the above timelines being placed on record, it is humbly submitted that steps are being taken to rehabilitate and rejuvenate the said lakes. It is hence prayed that the present Original Application be disposed of.

  
**RESPONDENT NO. 6**  
**DEPUTY COMMISSIONER**  
**BANGALORE RURAL DISTRICT**

**THROUGH**

  
**DARPAN KM**  
**ADVOCATE FOR RESPONDENT NO. 6**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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ORIGINAL APPLICATION NO. 104/2022 (SZ)**

**IN THE MATTER OF:**

Girish NP

...APPLICANT

Versus

State of Karnataka and Others

...RESPONDENTS

**AFFIDAVIT**

I, R. Latha, W/o Lokesh, aged about 48 Years, working as Deputy Commissioner and District Magistrate, Bangalore Rural District, Karnataka do hereby solemnly affirm and state as under:

1. That I the Respondent No. 6 in the above mentioned Original Application and being fully conversant with the facts and circumstances of the case, I am competent to swear this affidavit.
2. That I have gone through the accompanying Report, drafted on my instructions. I say that the contents thereof are true and correct to the best of my knowledge and belief. Annexures are true copies of their respective originals.

*R. Latha*  
Deputy Commissioner  
Bangalore Rural District.

**VERIFICATION:**

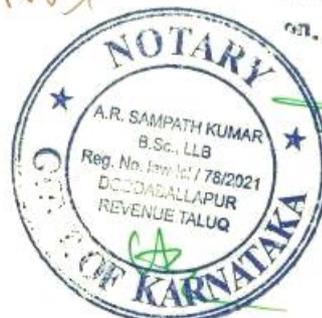
I, the above named deponent do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief, no part of which is false and nothing material has been concealed therefrom.

Verified at **DODDABALLAPUR-561 203.** on this 17<sup>th</sup> day of January, 2023.

**DODDABALLAPUR-561 203.**

**NO. OF CORRECTIONS:** N/A

*R. Latha*  
Deputy Commissioner  
Bangalore Rural District,  
Solemnly Affirmed, Sworn to before me  
on...17<sup>th</sup> day of January, 2023



*A.R. Sampath Kumar*  
**A.R. SAMPATH KUMAR,**  
B.Sc., LL.B.,  
ADVOCATE / NOTARY  
No 706, Gandhinagar, DODDABALLAPUR  
Mobile 9844370985

**BEFORE THE HON'BLE DEPUTY COMMISSIONER,  
BANGALORE RURAL DISTRICT.**

**APPLICATION NO. OF NGT 104/2022(SZ)**

**In the matter of:**

Girish NP ...Applicant.

Versus

State of Karnataka and Others .... Respondents

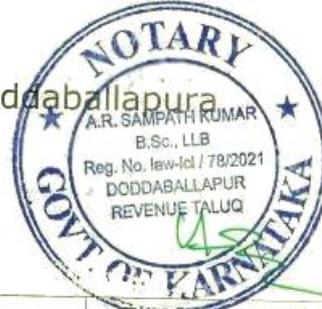
**AFFIDAVIT**

I R. Suresh S/o Late K. Raju Aged about 57 Years, Working as Executive Engineer, District Urban Development Cell, Bangalore Rural District, Karnataka do hereby solemnly affirm and state as under:

That I the tender inviting authority of District Urban Development Cell, Bangalore Rural District, It is submitted that that Specific Timeline for Execute the Shifting of UGD sewer network from Nagarakere for which Action plan was approved by Government of Karnataka (order No.UDD 75 IST 2022, Bangalore,Dtd:16-05-2022) Under Amrutha Nagarothana (Municipality) scheme phase-4. Timeline for completion of the work as follow:-

**Name of Work:-** Up gradation of STP in Doddaballapura Town.

**Estimate Cost:-** 278.00 Lakhs.



SL No	Action	Estimated Time line in days
01	To publish tender and finalise the Bidder including Tender Process.	<b>40 days</b> (20 <sup>th</sup> of Feb-2023)
	• Technical Sanction and DTS Approval- <b>10 Days</b>	
	• Tender Period and Evaluation of bids and Bid approval of Successful bidder - <b>30 days</b>	
02	Letter of Intent and issuing Work order to successful bidder	<b>10 days</b>

03	To commence and Complete the work in site	<b>120 days</b> (30 <sup>th</sup> of June-2023)
	<b>Total</b>	<b>170 days</b>

  
**Executive Engineer**  
**District Urban Development Cell**  
**Bangalore Rural District.**

**Verification:**

I, the above named tender inviting authority do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief, no part of which is false and nothing material has been concealed thereform.

**Verified at Doddaballapura on this 10<sup>th</sup> day of January 2023.**

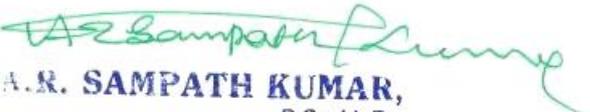
  
**Executive Engineer**  
**District Urban Development Cell**  
**Bangalore Rural District.**

DODDABALLAPUR-561 203.

NO. OF CORRECTION\* *Null*

Solemnly Affirmed, Sworn to before me  
on... 10<sup>th</sup> day of January 2023



  
**A.R. SAMPATH KUMAR,**  
 B.Sc.,LL.B.,  
 ADVOCATE / NOTARY  
 No 706, Gandhinagar, DODDABALLAPUR  
 Mobile 9844370985

## Annexure R-2

**BEFORE THE HON'BLE DEPUTY COMMISSIONER,  
BANGALORE RURAL DISTRICT.**

**APPLICATION NO. OF NGT 104/2022(SZ)**

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**AFFIDAVIT**

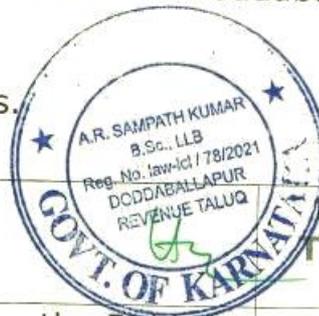
I R. Shalini W/o Chandrashekar Aged about 43 Years, Working as Project Director, District Urban Development Cell, Bangalore Rural District, Karnataka do hereby solemnly affirm and state as under:

That I the Project Director and member of district tender committee of District Urban Development Cell, Bangalore Rural District, It is submitted that as per the timeline submitted by the Executive Engineer i.e. tender inviting authority execution of Shifting of UGD sewer line from Nagarakere for which Action plan was approved by Government of Karnataka (order No. UDD 75 IST 2022, Bangalore, Dtd: 16-05-2022) Under Amrutha Nagarothana (Municipality) scheme phase-4. Timeline for completion of the work as follow:-

**Name of Work:-** Up gradation of STP in Doddaballapura Town.

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SL No	Action	Estimated Time line in days
01	To publish tender and finalise the Bidder including Tender Process. • Technical Sanction and DTS Approval- <b>10 Days</b> • Tender Period and Evaluation of bids and Bid approval of Successful bidder - <b>30 days</b>	<b>40 days (20<sup>th</sup> of Feb-2023)</b>



02	Letter of Intent and issuing Work order to successful bidder	<b>10 days</b>
03	To commence and Complete the work in site	<b>120 days</b> (30 <sup>th</sup> of June-2023)
	<b>Total</b>	<b>170 days</b>

  
**Project Director,**  
**District Urban Development Cell,**  
**Bangalore Rural District.**

**Verification:**

I, the above named Project Director and member of district tender committee do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief, no part of which is false and nothing material has been concealed therefrom.

Verified at Doddaballapura on this <sup>11<sup>th</sup></sup> day of January 2023.

DODDABALLAPUR-561 203.

NO. OF CORRECTIONS: Nil

  
**Project Director,**  
**District Urban Development Cell,**  
**Bangalore Rural District.**

Solemnly Affirmed / Sworn to before me  
on... <sup>11<sup>th</sup></sup> day of <sup>January</sup> 20<sup>23</sup>



  
**A.R. SAMPATH KUMAR,**  
B.Sc., LLB,  
ADVOCATE / NOTARY  
No 706, Gandhinagar, DODDABALLAPUR  
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